IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

Appeal No.156/252/PB/2018)

In the matter of:

Auric Builders Pvt.Ltd. ...Appellant
Vs.
Registrar of Companies ...Respondent

SECTION: Under Section 252.

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Order delivered on 08.05.2018

For the Appellant	Vinay Kr. Jha
For the Respondent	-
Stng. Counsel for ITD	Ms. Lakshmi Gurung, Adv.

ORDER

None appears for the appellant on second call. No compliance of the order dated 10.04.2018 is done till date. Hence, as the last chance the matter is adjourned for compliance of the order 10th April, 2018. For further consideration on 6th June, 2018.

At the end of the board Ld. CS appears and requests for two days time to comply order dated 10th April, 2018. Time is granted.

S/d

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Ritu Sharma